

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 2267
TO BE ANSWERED ON 08/08/2025

UTILIZATION OF DATA COLLECTED UNDER DAM

2267. SHRI TEJVEER SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of farmers whose data has been added to the national agricultural database so far under the Digital Agriculture Mission (DAM);
- (b) whether this data is being used to identify targeted beneficiaries in schemes related to crop insurance, fertilizer subsidy and loan disbursement;
- (c) whether any pilot project has been launched in which private agritech companies have been granted controlled access to this data; and
- (d) whether Government is planning to extend this data-driven system upto the panchayat level?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a) to (d): The Government has approved the Digital Agriculture Mission in September 2024. The Mission envisages the creation of a Digital Public Infrastructure (DPI) for Agriculture, such as AgriStack, Krishi Decision Support System, a comprehensive Soil Fertility & Profile Map and other IT initiatives undertaken by Central Government/State Governments to enable a robust digital agriculture ecosystem in the country. This, in turn, would drive innovative farmer-centric digital solutions and make reliable crop-related information available to all farmers on time. The AgriStack DPI consists of three foundational registries or databases associated with the agriculture sector, i.e., Geo-Referenced Village Maps, Crop Sown Registry, and the Farmers Registry, all created and maintained by the State Governments/ Union Territories.

The State Farmer Registry covers all the land holders' farmer. As of 04.08.2025, a total of 7,04,49,809 Farmer IDs have been generated. Further, Digital Crop Survey has been undertaken in 492 Districts in Rabi 2024-25 for more than 23.5 Crore plots.

AgriStack provides comprehensive and useful data on farmers' demographic details, land holdings, and crops sown, enabling farmers to digitally identify and authenticate them for accessing benefits and services such as credit, insurance, procurement etc. It also enables state to design farmer-centric solutions that open access for farmers to the digital economy such as Purchase and Sell of Inputs and Produce online in a trustful manner. On the request of the State Governments, Farmer ID is being used for farmers' to get enrolled under Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS) from Kharif 2025 onwards for Maharashtra. Further, Farmer ID is also being used in Karnataka, Madhya Pradesh and Uttar Pradesh for enrolment under PMFBY and RWBCIS. Further, the Farmer ID is also being used for issue of Kisan Credit Card (KCC) to provide loans to farmers. At present, the data is being shared only with government agencies for the benefit of farmers under various schemes.
